THE ECONOMIC OFFENCES (PREVENTION OF ARREST ON MERE SUSPICION) BILL, 2004.

SHRI SANTOSH BAGRODIA (Rajasthan): Sir, I beg to move for leave to introduce a Bill to prohibit the arrest of an entrepreneur, businessman or any person merely on suspicion of having committed an economic offence without any clinching poof thereof and matters connected therewith.

The question was put and the motion was adopted.

SHRI SANTOSH BAGRODIA: Sir, I introduce the Bill.

THE PREVENTION OF DOMESTIC VIOLENCE AGAINST WOMEN AND GIRLS BILL, 2004

SHRI SANTOSH BAGRODIA (Rajasthan): Sir, I beg to move for leave to introduce a Bill to protect women and girls from domestic violence of various kinds including physical and mental violence by providing deterrent punishment for such violence and to help the victim woman or girl to move out from her house to a safer place and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI SANTOSH BAGRODIA: Sir, I introduce the Bill.

THE EQUITABLE DISTRIBUTION OF INTER-STATE RIVER WATER BILL, 2004.

SHRI R. SARATH KUMAR (Tamil Nadu): Sir, I beg to move for leave to introduce a Bill to provide for the equitable distribution of inter-State river water and for the removal of monopoly of any single State over inter-State river water and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI R. SARATH KUMAR: Sir, I introduce the Bill.